## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 190/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

Name of the Company:

Sandeep Sandhu SPA of

Mr. Kuldeep Singh Sandhu

V/s.

Shree Maheshwar Hydel Power Corporation Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

1. ISHAN P. SHAH Advocate Retitioner

2. MOIZ\_K RAFIQUE ASVOCATE PETITIONER

NAVIN PAHWA

SR. ADY

Respondent

Learned Advocate Mr. Moiz Rafique with Learned Advocate Mr. Ishan Shah present for Operational Creditor/Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondent.

Objections filed.

At request of petitioner counsel for hearing before admission.

List the matter on 11.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 20th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL